

Ballimaran, Delhi has since been accorded by the Delhi Administration;

(b) if not, the reasons therefor; and

(c) if when formal approval is likely to be accorded?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) Approval has not been given. The case is still under consideration of the Delhi Administration.

(c) Certain enquiries are being made and the case will be decided on their !
•completion.

Supervisory posts in Government of j India Presses

1109. SHRI D. THENGARI: will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that in all Government of India Presses there are supervisory posts in all sections (Foremen and Section Holders etc.) between class II officers and workers;

(b) whether creation of supervisory posts in each section of Photo Litho Press has been considered essential for efficient and better production; and

(c) if so, what are the reasons for delay in creating these posts in the Photo Litho Press?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a)

Yes. The supervisory posts of Foremen and Section Holders exist on Letter Press side, but not on Photo-litho side for the main reason that pay scales of Operatives on Photo-litho side are higher than supervisors on Letter Press side.

(b) and (c) The National Productivity Council undertook study of Photo-litho Wing at Minto Road Press and have made certain recommendations which inter-alia include creation of posts of Foremen and Quality Control Inspectors. The report of the National Productivity Council is under consideration. The question of creation of posts would arise if and when the recommendations are implemented.

Areas for inclusion in Poona Slum Clearance Scheme

1110. SHRIMATI SUSHILA SHANKAR
ADIVAREKAR:

SHRI VITHAL GADGIL:

SHRI B. T. KEMPARAJ:

SHRI MAQSOOD ALI
KHAN:

SHRI JANARDHANA
REDDY:

SHRI U. K. LAKSHMANA
GOWDA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Government of Maharashtra have proposed that the peripheral areas like Dehu, Kirkee, Khadak-wasla, Lohogaon and Pimpri around Poona should be included in the Slum Clearance Scheme of Poona; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) The Slum Clearance Scheme is in the State Sector, and the State Governments are competent to decide such issues themselves.

(b) Does not arise.